

(iii) REPORTED CUT IN RICE QUOTA FOR CALCUTTA, DURGAPUR, ETC.

**SHRI JYOTIRMOY BOSU** (Diamond Harbour) : Sir, I have given two notices. I am grateful to you for having allowed one. You have sent the other to the Minister. That is concerning...

**MR. SPEAKER** : Do not mention the name. I have allowed that.

(Interruptions)

**MR. SPEAKER** : I did not allow it. Don't do it. You can speak only on the matter which I have allowed.

**SHRI JYOTIRMOY BOSU** : The other one is this. According to newspaper reports (*Times of India*, New Delhi, dt. 13-5-73, page 5), the rice quota for Calcutta, Durgapur-Asansol belt, Darjeeling and other statutory rationing areas, will be reduced by 150 grammes per adult per week from the third week of this month.

The cut, it has been alleged, has been necessitated by the Centre's failure to supply more than 25000 tonnes of rice a month, against the requirement of 35000 tonnes to meet the commitment in respect of statutory rationing areas. May I request your goodness to ask the hon. Minister to make a statement in regard to this?

**MR. SPEAKER** : Now I go over to the next business.

12-14 hrs.

RE. DISCUSSION ON PAY COMMISSION'S REPORT

**SHRI S. M. BANERJEE** (Kanpur) : Sir, about to-day's order paper, I have one submission to make. In to-day's order paper, the last item is half-an-hour discussion on the Pay Commission's Report.

We were told that the Finance Minister was unable to discuss that. He is not prepared to give any commitment in this regard. We request that the motion in my name as also in the names of others be extended to two hours. Let the Minister not commit himself this way or that way. Will the hon. Minister reply to this half-an-hour discussion? He may only say 'yes' or 'no' to the House.

I would only request you to make this half-an-hour discussion a two-hour discussion. We are even prepared to sit upto 8 O' clock. I would beg of you to allow two hours for the discussion so that both the motions might be discussed simultaneously.

**MR. SPEAKER** : I have no objection if they are prepared for the debate. But they are not prepared for it.

**SHRI S. M. BANERJEE** : If they are prepared for half-an-hour discussion why are they not prepared for a full discussion? What is the logic in that?

**MR. SPEAKER** : He is repeating the same argument today. I have discussed this with him. As I said, I have no objection, even if it is for the whole night; if the Government agree to it.

**SHRI S. M. BANERJEE** : I am speaking purely logically. If the Finance Minister can reply to the half-an-hour discussion, he can reply to a full discussion.

**श्री मुकम चन्द कछवाय (मुरेना)** : ऐसा लगता है कि सरकार जानबूझ कर इस चर्चा को टालना चाहती है। पे कमीशन की रिपोर्ट के बारे में सारे देश में सरकारी कर्मचारियों में असंतोष है।

**MR. SPEAKER** : I want to know from the Minister of Parliamentary Affairs the position of the Government. Shri Banerjee is asking for a full debate instead of a half-an-hour discussion.

**THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH)** : I had a talk with the Finance Minister on this point. As Shri Banerjee himself stated the other day, this half-an-hour discussion is on a different aspect. It is only incidental.

**SHRI SAMAR GUHA** (Contai) : Sir, on a point of order... (Interruptions)

**MR. SPEAKER** : On that day I gave a lot of latitude. Now all of them are standing up again.

**SHRI SAMAR GUHA** : Sir, on a point of order... (Interruptions)

**MR. SPEAKER** : If he wants to make a submission, why should he say that it is a point of order? Let him say that it is a submission... (Interruptions)